

CUJSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCKNO.2,R.K.PURAM, NEW DELHI-110066.

Dated: 15/02/2019

NOTICE

All the concerned are hereby informed that the Excise Division Bench part heard matters i.e. appeal No (s). E/51107,51109,51124 /2018, and E/51155/2018,E/51223/2018-EX listed on 19/02/2019 for hearing before Hon'ble Sh. Anil Choudhary, M(J) and Sh. Bijay Kumar, M(T) stand adjourned and the next date of hearing will be notified in due course.

By order



Mohinder Singh

Deputy Registrar (Judicial)

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2. PA to Registrar/Deputy Registrar
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NOTICE

All the concerned are hereby informed that the Excise Division Bench part heard matter i.e. appeal No. E/51926/2018-EX listed on 19/02/2019 for hearing before Hon'ble Sh. C.L. Mahar, M(T) and Ms. Rachna Gupta, M(J) stand adjourned and the next date of hearing will be notified in due course.

By order


Mohinder Singh
Deputy Registrar (Judicial)

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